## NATIONAL COMPANY LAW TRIBUNAL

## NEW DELHI BENCH

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

CP No.: 317(ND)/2017

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: M/s. Diligentia Syndication Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present none.

## **ORDER**

It appears that no steps have been taken to serve the Income Tax Department. Service be effected on them through their standing counsel returnable on 29<sup>th</sup> November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)